IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

22. **IA-2694(MB)2024 IN**
C.P. (IB)/725(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.07.2024**

NAME OF THE PARTIES: Vsj Investments Private Limited
Vs.
Galore Developers Private Limited

SECTION: 7, 19(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

By order of the Bench, list this matter for further consideration on **30.07.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

03.07.2024 / *Bmb*